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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 68/241-246/NCLT/AHM/2017

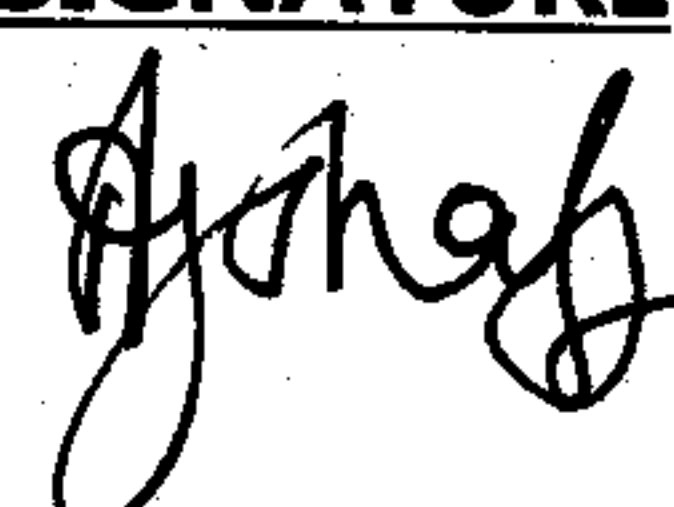
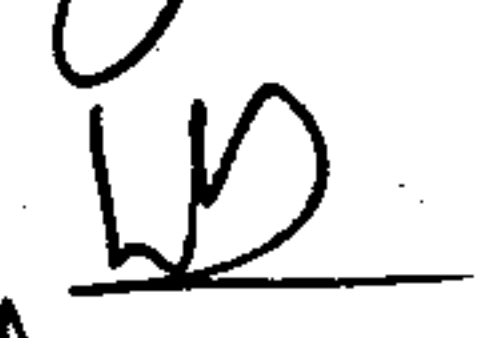

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2017**

Name of the Company: Shailesh P Gonawala & Ors.
V/s.
Shree Saisang Associates Pvt Ltd. & Ors.

Section of the Companies Act: Section 241-246 r/w 213, 447, 448 of the
Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	AG SHAIKH	PCS	Petitioner 1 & 2	
2.	DHIREN R. DAVE	PCS	Respondents	
3.	Bhairav Shukla	PCS	Res.	

ORDER

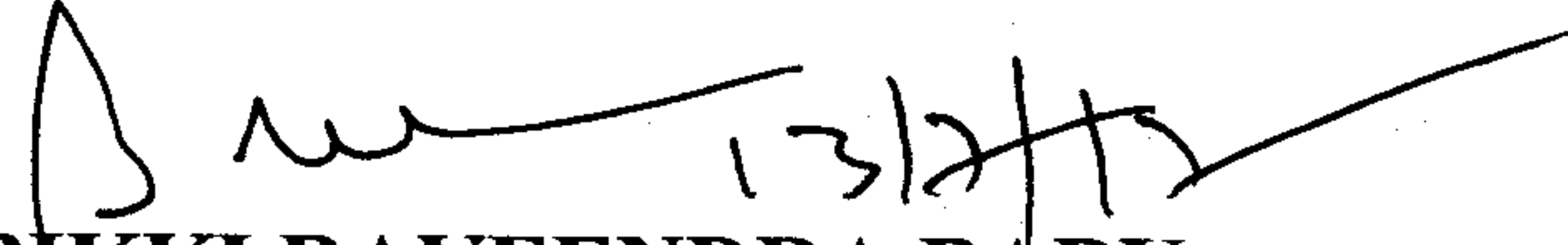
Learned PCS Mr. A G Shaikh present for Petitioners no. 1 and 2. Learned PCS Mr. Dhiren Dave present for Respondents no. 2 and 4. None present for Respondents.

Reply filed.

Petitioner Counsel requested time to file rejoinder.

Petitioner shall file rejoinder within two weeks.

List the matter on 30.08.2017 for final hearing.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 13th day of July, 2017.